

consideration the Inner Line Special Pay of NEFA and Nagaland employees and their terms of service elsewhere. In other frontier areas, State Governments, depending on the relative remoteness and the difficulty of the area, have similarly sanctioned various compensatory, hill or winter allowances, special pays or other such concessions.

(c) Uniformity is not possible owing to variations in conditions in each area. Further, in areas not directly administered by the Centre, it is for each State Government to prescribe such concessions taking into account the other terms and conditions of service of their employees.

News regarding Prime Minister's Press Conference on All India Radio

1320. { Shri Bhagwat Jha Azad:
Shri Balkrishna Wasnik:
Shri Balmiki:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the emphatic reference of the Prime Minister to Voice of America Deal in his press conference sometime in the second week of October, 1963 was completely omitted from all the news broadcasts of the All India Radio;

(b) whether Prime Minister in the same Press Conference referred to the exit of Dr. Jivraj Mehta, the ex-Chief Minister of Gujarat, and also to the charges against Punjab Chief Minister, Shri Pratap Singh Kairon; and

(c) if so, how the broadcast dealt with those two references viz. Dr. Jivraj Mehta and Shri Pratap Singh Kairon?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):
(a) Yes, Sir.

(b) Yes, Sir.

(c) The reference to the charges against Shri Pratap Singh Kairon, Chief Minister of Punjab, was briefly covered in the mid-day and main night bulletins. The Prime Minister's reference to the resignation of Dr. Jivraj Mehta, former Chief Minister of Gujarat, was reported in the mid-day bulletins.

राष्ट्रीय रक्षा कोष

१३२१. { डा० राम मनोहर लोहिया :
श्री राम सेवक यादव :
श्री किशन पटनायक :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय रक्षा कोष एकत्र करने में अधिकाग्रियों ने परोक्ष रूप में दबाव का प्रयोग किया जैसे बन्दूक का लाटमैंग, सीमेंट व लोहे के परमिट आदि देने के बदले रक्षा कोष में धन जमा कराया; और

(ख) यदि हाँ, तो क्या ऐसे अधिकाग्रियों के खिलाफ कोई कार्यवाही की गई और सरकार की ओर से इस मामले में कोई आदेश जारी किये गये ?

प्रधान मंत्री, वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जव.हरलाल नेहरू) :

(क) और (ख). राष्ट्रीय रक्षा कोष के लिए धन इकट्ठा करने में सरकारी दबाव प्रयुक्त किये जाने के बारे में कुछ शिकायतों विविध प्रदेशों में प्राप्त हुई थीं, यद्यपि यह बात आरम्भ से ही साफ कर दी गई थी कि इस कोष के लिए कहीं चन्दे लिये जायें जो कि सर्वथा अपनी इच्छा से दिये जायें। प्रधान मंत्री तथा वित्त मंत्री ने इन शिकायतों की ओर मुख्य मंत्रियों का ध्यान दिनाया और इस बात को दोहराया कि इन चन्दों को इकट्ठा करने में किसी प्रकार के दबाव का प्रयोग करना गलत, हानिकारक और अपारिज्वलक है। प्रदेशीय सरकारों ने, आगे, यह स्थिति

अपने कर्मचारियों को साफ-साफ समझा दी। परन्तु दुर्भाग्य से कुछ स्थानीय कर्मचारियों ने अपनी होशियारी जताने के लिए उन्हें दी गई हिदायतों का उल्लंघन किया। जहाँ पर आवश्यक समझा गया है, सरकार की नाराज़गी इन कर्मचारियों पर जाहिर कर दी गई है।

New Magazine "Wedding Bells"

1322. Shri Hari Vishnu Kamath: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a new magazine called "Wedding Bells" has recently made its appearance;

(b) if so, the names of the editor, printer and publisher thereof;

(c) whether it is a fact that its very first issue carried advertisements of the Directorate of Advertising and Visual Publicity; and

(d) if so, whether it was done in accordance with Government policy?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):
(a) Yes, Sir.

(b) The name of editor, printer and publisher is Mrs. Santosh Bhatnagar.

(c) Yes, Sir. It carried an advertisement relating to National Emergency for which free space was offered in the magazine.

(d) All voluntary offers of free space made by the newspapers and periodicals for publication of advertisements relating to National Emergency are accepted irrespective of whether the newspapers/periodicals offering the free space are used for paid advertisements or not.

Interview with Prime Minister Published in "Playboy"

1323. Shri Hari Vishnu Kamath: Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to an item captioned: "Play-

boy Interview: Jawaharlal Nehru" and published in the October, 1963 issue of an American Magazine "Playboy";

(b) whether the said interview was actually given by the Prime Minister and whether he has been correctly reported; and

(c) the reasons for giving the interview?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) No, Sir.

(c) In August last the Indian Embassy in Washington informed the Ministry of External Affairs that a forthcoming issue of the "Playboy" magazine would carry a purported interview with the Prime Minister. On checking the records it was confirmed that no such interview was given by the Prime Minister to any representative of the "Playboy" or to the person alleged to have had it. Our Embassy in Washington apprised the editor of the "Playboy" accordingly and the latter agreed to publish this information along with the article which had already gone to print.

Industrial Dispute at Ramnagar Colliery

1324. { Shri Mohammad Elias:
Dr. U. Misra:
Shri Indrajit Gupta:
Shri Dinesh Bhattacharya:
Shri Prabhat Kar:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the award of the Central Government Industrial Tribunal, Calcutta, Ref. No. 46 of 1962, Ramnagar Colliery and its workmen, dated the 10th September, 1963 has been implemented; and

(b) if not, the steps taken by Government to ensure implementation of the same?

The Deputy Minister in the Ministry of Labour and Employment (Shri B. K. Malviya): (a) The workmen